

was appointed by the UPSC to review the Scheme of the Civil Services Examination and has furnished its report.

(b) A gist of the main recommendations contained in the Report is given in the statement attached. The recommendations are under consideration of Government.

(c) In view of reply to (b), no further review is contemplated.

STATEMENT

Main recommendations contained in the Report of Prof. Satish Chandra Committee

S. No. Gist of recommendations/ conclusions

1. The S.C./S.T. candidates who qualify in general merit list without having availed of age concession and concession in terms of cances should be treated as general candidates and should not be set off against reserved quota.
2. Some of the Group 'A' Services and the Group 'B' Services should be delinked from the Civil Services Examination.
3. Doctors and Engineers should continue to be eligible to appear at the Civil Services Examination.
4. An Essay paper of 200 marks should be introduced in the Main Examination. Candidates could be allowed to answer this paper in English or any one of the Indian Languages included in Eighth Schedule to the Constitution.
5. The following optional subjects should be deleted from the syllabus for the Main Examination:

French

German

Russian and

Chinese.

[Translation]

Earthquake Tremors in Northern India

1970. SHRI MRUTYUNJAYA NAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether earthquake tremors were recorded in Srinagar, Chandigarh, Jalandhar and the adjoining cities in the second week of July, 1991;

(b) if so, the details thereof; and

(c) the loss of lives and properties due to these earthquake tremors?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) The earthquake took place at 14 hours 39 minutes IST on the 14th July, 1991 with its epicentre (origin) in the Hindukush Mountains at Latitude 36.5° North and Longitude 71.0° East, at a distance of about one thousand kilometers from New Delhi. The magnitude of the earthquake was 6.6 on the Richter scale.

(c) None reported in Indian territory.

[English]

Cachar Sugar Mill, Assam

1971. SHRI DWARAKA NATHA DAS: Will the Minister of FOOD be pleased to state:

(a) whether Cachar Sugar Mill, Ratabari in Karimganj District of Assam is closed for years together; and

(b) if so, the reasons for its closure and when it would start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b) The Cachar Sugar Mills Ltd., Ratabari, Distt. Karimganj is lying closed since 1985-86 due to non-availability of

adequate quantity of sugarcane, inadequacy of funds etc.

The Cachar Sugar Mill Ltd., is a subsidiary Company of the Assam Industrial Development Corporation Ltd. Its reopening would have to be decided by the Mill Management/State Government.

Fruit processing plant in North Tripura

1972. SHRIMATI BIBHU KUMARI DEVI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether a fruit processing plant has been working in North Tripura district;

(b) whether this Plant has been lying idle and has become sick resulting in lay-off and losses incurred in the process; and

(c) the reasons for sickness and the steps being taken to revive and revitalise the plant?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) A Fruit Juice Concentrate Plant has been set up by North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC) at Nalkota, North Tripura.

(b) Although this plant has been running below its installed capacity and has also incurred losses, there has been no lay-offs of regular workers.

(c) A High Level Committee on the functioning of NERAMAC was constituted to study factors responsible for unsatisfactory working of the plant and suggest correctives. The report of the Committee has been received on 31-7-1991 and is under examination.

Expansion of Second Channel of Calcutta Doordarshan

1973. SHRI SATYAGOPAL MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the steps taken or proposed to be taken as a time-bound programme to cover the whole area of West Bengal with B-Channel of Calcutta Doordarshan through different Relay Centres; and

(b) the number of relay centres likely to be covered under the programme?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The separate Local Service commonly known as Second Channel TV Service was introduced in Calcutta primarily to meet the local requirements of population in and around the city. There is, therefore, no proposal at present to telecast the Second Channel programmes of Calcutta Doordarshan from any other Relay Centre in the State.

(b) Does not arise.

Funds Provided under Western Ghats Development Schemes

1974. SHRI H.D. DEVEGOWDA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the funds provided to Kerala, Karnataka and Maharashtra under the Western Ghats Development Schemes during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): The special Central Assistance provided for the Western Ghats